

Form- II
[See Regulation 4 (2) (A) & 5 (2) (A)]

General Declaration (On Arrival)

Sl. No.	Field Description	Remarks
1.	Owner or Operator	
2.	Flight Carrier Code	IATA Carrier Code
3.	Marks of Nationality and Registration	
4.	Registration No. (As authorised carrier)	
5.	Customs Station Code	Customs Station Code where manifest is to be filed
6.	Arrival Manifest No.	Auto generated
7.	Arrival Manifest Date	Auto generated
8.	Type of Service (Scheduled air transport service/Non-Scheduled air transport service)	
9.	Type of Operation, in case of Non-Scheduled air transport service (Charter operation/ Other)	
10.	Flight Number	
11.	Place of origin of the Flight & Country	
12.	Flight Last Leg Airport Outside India & Country (If different from place of origin)	
13.	Flight Scheduled Departure Date	
14.	Flight Scheduled Departure Time	
15.	Flight Actual Departure Date	(To be updated within 15 Minute of departure)
16.	Flight Actual Departure Time	(To be updated within 15 Minute of departure)
17.	Flight Scheduled Arrival Date	
18.	Flight Scheduled Arrival Time	

General Declaration (On Departure)

Sl. No.	Field Description	Remarks
1.	Owner or Operator	
2.	Flight Carrier Code	IATA Carrier Code
3.	Marks of Nationality and Registration	
4.	Registration No. (As authorised carrier)	
5.	Customs Station Code	Customs Station Code where manifest is to be filed
6.	Departure Manifest No.	Auto generated
7.	Departure Manifest Date	Auto generated
8.	Type of Service (Scheduled air transport service/Non-Scheduled air transport service)	
9.	Type of Operation, in case of Non-Scheduled air transport service (Charter operation/ Other)	
10.	Flight Number	
11.	Destination of the Flight & Country	
12.	Flight Scheduled Departure Date	
13.	Flight Scheduled Departure Time	
14.	Flight Actual Departure Date (To be provided within 15 Minute of departure)	(To be updated within 15 Minute of departure)
15.	Flight Actual Departure Time (To be provided within 15 Minute of departure)	(To be updated within 15 Minute of departure)